

Draft National Energy Policy

1716. SHRI D. KUPENDRA REDDY: Will the Minister of PLANNING be pleased to state:

(a) whether the NITI Aayog, in its draft National Energy Policy, has advocated for a Unified Ministry of Energy by merging different existing Ministries relevant to energy sector;

(b) if so, the details thereof;

(c) whether the said proposal is under consideration and being implemented; and

(d) if so, the detail thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) Yes Sir, NITI Aayog, in its draft National Energy Policy (NEP), has advocated for a United Ministry of Energy by merging of existing Ministries dealing with energy sector, except Department of Atomic Energy.

(b) The proposed Ministry will subsume the roles of present four energy Ministries -Ministry of Power (MoP), Ministry of Coal (MoC), Ministry of New and Renewable Energy (MNRE) and Ministry of Petroleum and Natural Gas (MoPNG). The Department of Atomic Energy in the new arrangement is proposed to be kept independent, as the role of atomic energy extends beyond the power generation. Details of proposed structure is given in the Statement (*See* below).

(c) and (d) The Final Draft Cabinet Note on NEP is under submission to the Government which contains proposal of unified Ministry. Same will be implemented once Policy is approved by the Cabinet.

Statement***Structures proposed under the Unified Energy Ministry***

Energy Regulator:

Energy Data Management Agency:

Energy Efficiency Agency:

Energy Planning and Technical Support:

Energy Schemes Implementation Agency:

Research and Development: